

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 402 of 2014

With

M.A No. 73 of 2015

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

FOR THE APPELLANT(S) : Mr. Arvind Kr. Lal, Advocate

FOR THE RESPONDENT(S) : Mr. Manish Kumar, Advocate

/25.03.2021

Both the parties submits that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, these matters are referred to the 'National Lok Adalat', scheduled to be held on 10th April, 2021.

(ANANDA SEN , J)